

CENTRAL ADMINISTRATIVE TRIBUNAL  
JAIPUR BENCH, JAIPUR

DATE OF ORDER: 28.7.2004

ORIGINAL APPLICATION No. 346/2003

with

Misc. Application No. 452/2003

Mool Chand Mahaver son of Shri Gyarsi Lal by cast Mahaver aged about 56 years, resident of Plot No. 8, Rana Pratap Nagar, Jhotwara, Jaipur. Presently working as HSG-II SA O/o Railway Mail Service, Jaipur.

Applicant

VERSUS

1. Union of India through the Secretary to the Government of India, Department of Posts, Dak Bhawan, Sansad Marg, New Delhi.
2. Chief Postmaster General, Rajasthan Circle, Jaipur.
3. Sr. Superintendent, Railway Mail Service, Jaipur Dn. Jaipur, Opp. Radio Station, M.I. Road, Jaipur.

Respondents

Mr. P.N. Jatti, Counsel for the applicant.

Mr. N.C. Goyal, Counsel for the respondents.

CORAM:

Hon'ble Mr. M.L. Chauhan, Member (Judicial)

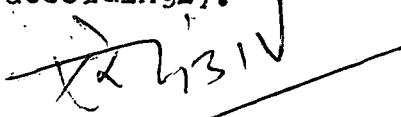
Hon'ble Mr. A.K. Bhandari, Member (Administrative)


ORDER (ORAL)

After hearing the parties at length, the learned counsel for the applicant submits that in view of the stand taken by the respondents in the reply, he wants to withdraw this OA with a liberty to file fresh OA on the same cause of action.

2. In view of the submission made by the learned counsel for the applicant, the applicant is permitted to withdraw this OA with a liberty to file a fresh OA on the same cause of action. The OA stands disposed of accordingly.

3. In view of the order passed in the OA, no order is required to pass in MA No. 452/2003, which also stands disposed of accordingly.

  
(A.K. BHANDARI)  
MEMBER (A)

  
(M.L. CHAUHAN)  
MEMBER (J)

AHQ